GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. †258 TO BE ANSWERED ON 24.06.2019

SETTING UP OF NATIONAL SKILLED DEVELOPMENT FUND

†258. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government is considering to set up a National Skill Development Fund to start a training programme for the skilled labourers through Public Private Partnership and to provide infrastructural facilities to them so that they can be trained or get authentication of their present skill acceptance at international level;
- (b) if so, the details thereof;
- (c) whether the related stakeholders have been consulted regarding their contribution; and
- (d) if so, the time by which this is likely to be implemented?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R.K. SINGH)

(a) to (d) National Skill Development Fund (NSDF) has been set up on 23rd December, 2008 as a trust under the Indian Trust Act, 1882 fully owned by the Government, to act as a receptacle for financial contributions by Government of India, State Governments, commercial banks, financial institutions, bilateral/multilateral donors, autonomous organizations, statutory bodies, any person or association of persons, institutions, trusts or Non Governmental Organizations who would prefer to provide funds through the Government. Its main objective is to enhance, stimulate and develop the skills of Indian youth force by various sector specific National Skills Qualifications Framework (NSQF) aligned programmes through National Skill Development Corporation (NSDC) which is a not for profit Private led Public-Private Partnership (PPP) Company. The Trust is being managed by a Board of Trustees with Secretary, Ministry of Skill Development & Entrepreneurship as its Chairman.
